

planners; they have not percolated to the people in the rural areas.

Then I plead for the removal of illiteracy. Within five years illiteracy can be removed if only there is the political will and imagination, if there is the patriotic urge that our people should be made literate. They should be made literate, should be enabled to live in a civilised manner in a civilised society.

Then, socio-economic programmes should be undertaken for the upliftment of the weaker sections, landless workers, poor artisans, peasants, Harijans, fishermen, weavers, etc. These are the deprived people in the rural areas. They are being deprived of their due, they are being exploited. If these people can be brought to the picture of development, then the entire rural picture will change.

Then, Sir, my last point is concentration of wealth should be curbed. Wealth should not be concentrated in the monopoly houses. If there is monopoly, if there is capitalistic order, with unbridled hunger for profit, then no political will can generate any patriotism in the lower rungs of the people. All your projects and planning will be futile if concentration of wealth in monopoly houses is not curbed. None of the monopoly houses, hoarders, traders and smugglers should be allowed to have this power. Capitalist profit should be curbed. Smugglers should be curbed. There should be an equitable distribution of wealth. National productivity should be increased. I think if the Government can pursue these things, they can achieve the development of rural areas.

THE VICE-CHAIRMAN (SHRI RANBIR SINGH) : The House stands adjourned till 6.45 P.M. today.

The House then adjourned at fifty-eight minutes past three of the clock.

The House reassembled at forty-six minutes past six of the clock, MR. DEPUTY CHAIRMAN in the Chair.

REFERENCE TO PRINTING OF RECEIPTS IN HINDI

श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेश) : उपसभापति महोदय, आपका कार्यालय मामूली-सी रसीद को भी अंग्रेजी में ही छापता है और हिन्दी में एक लाइन भी नहीं छाप सकता है।

श्री रवी राय (उड़ीसा) : मैं भी चाहता हूँ कि यह रसीद हिन्दी में भी होनी चाहिए।

THE BUDGET (GENERAL) 1977-78—

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of India for the year, 1977-78.

SHRI BHUPESH GUPTA (West Bengal) : I heard the speech. But I could not find anything 'Janata' in it.

MESSAGE FROM THE LOK SABHA

The Appropriation (Railways) No. 2 Bill, 1977

SECRETARY-GENERAL : Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha :

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Appropriation (Railways) No. 2 Bill, 1977, as passed by Lok Sabha at its sitting held on the 17th June, 1977.

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay a copy of the Bill on the Table.

MR. DEPUTY CHAIRMAN : The House now stands adjourned till 11 A.M. on Monday the 20th June, 1977.

The House then adjourned at forty-eight minutes past six of the clock till eleven of the clock on Monday, the 20th June, 1977.